Dr. SHAIK MOHD.FAZULULLA REGISTRAR (RECRUITMENT)



AMARAVATI PIN-522 239

ROC.NO.595/2024-RC

DATED: 26.09.2024

SUB: RECRUITMENT CELL- LAW CLERKS - Provisional selection – Orders issued -Regarding.

REF: Notification 595/2024-RC, dated 23.07.2024 for recruitment to the post of Law Clerks on contract basis.

Anent to the subject and reference, the following candidates have been provisionally selected as Law Clerks on contract basis, to assist the Hon'ble Judges of High Court of Andhra Pradesh at Amaravati, for a period of one year, on consolidated amount of Rs.35,000/- per month, as honorarium.

SI. No.	Name and Address of the Candidate
1	Mr.GARUGU SRI ASHISH REDDY
	S/o G. Venkateswara Reddy,
	B-106, Sree Mahendra Enclave, Tadepalli,
	Guntur District-522501.
2	Ms.MUHAMMAD ROOHI FARHATH
	D/o. Sk.Irfan, D.No.16-84/3,
	II lane, NTR nagar, Gollapudi, Vijayawada.
3	Ms.KAVYA GCYAL
	D/o.Deepak Goyal,
	Behind Manas Mandal, Gomtipura,
	Dadra, Gwalior,
	Madhya Pradesh-475110.
4	Ms.PANDRANKI BHAGYA SRI
	D/o.P.Krishna, Pandranki street,
	Guruvinaidu Peta, Siripuram, Vizianagram.
5	Ms.KADAMBALA LIKHITHA
	D/o.K.Nageswararao, D.No.178,
	Gandhi nagar, Palasa Srikakulam dist.
6	Mr.GUVVALA RAM KUMAR
	S/o G.Sanjeevudu, Pullagummi(V),
	Veldurthi (M), Kurnool-518217.
7	Ms.YEDITHA PADMA LAKSHMI SRAVANI
	D/o. Y.Surya Bhaskararao,
	F.No.301, Vasantha Apts.,
	Sri Lakshminarasimha Colony,
	Service road, Mangalagiri, Guntur-522503.

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8	Ms.THORAM AISHWARYA
	D/o.T. Ammanna Padmanabham,
	D.No.8-116, Ponnamanda,
	Razole, Konaseema-533248.
9	Mr.PARASA SAI TARUN
	S/o.P. Kaleswara Rao,
	D. No: 19/655, Circar Thota,
	Chilakalapudi, Machilipatnam,
	Krishna District -521002.
10	Mr.UMMADISINGU VENU GOPAL
	S/o.U.Sivaji, 4-82,
	Near Harijanawada school,
	Chandarlapadu, Turlapadu, Krishna dist.
11	Mr.YERRA ARAVIND
	S/o. Y. Venkateswararao,
	3-2-6, Ragampetapntha, Peddapram(M),
	East Godavari-533437.
12	Ms.PULA SASI KALA
	D/o. P.Narayana, D.No.39-4-306,
	Nehrunagar,10th line,
	Society colony,
	Guntur-522001.
13	Mr.KAMBALA YUVA ANJANEYA MAHESWARA RAO
	S/o K.Ammorayya,
	Chinateenarla,
	Pedateenarla(P), Nakkapalli(M),
	Anakapalle(D)-531081.
14	Mr.MITTA SASANK
	S/o. M.Srinivasarao, Gandhi Nagar,
	1 st line, Mangamur Road, Ongole.

The provisionally selected candidates are directed to join duty **by 03.10.2024** and they shall report before the Registrar (Recruitment), High Court of A.P. at 10.00 A.M. The tenure of the selected candidates is one year. However, the tenure can be extended for further period as per the guide lines.

If the performance of the candidate as Law Clerk is found to be not satisfactory or the candidate is found to have been involved in any criminal case, his/her clerkship would be terminated at any time before completion of the contract period, without assigning any reason or prior notice, whatsoever.

The provisionally selected candidates shall enter into an agreement with the undersigned before joining duty, in the prescribed *pro forma* and the candidates shall bring Rs.100/- Non-Judicial stamp paper for the said purpose.

REGISTRAR (RECRUITMENT)